NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/252/ (IB)/2017

NAME OF THE PETITIONER(S)

: L&T FINANCE LTD

NAME OF THE RESPONDENT(S)

: ZYLOG SYSTEMS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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for Kumorped Chopra (9686602576)

ORDER

Counsel representing both the parties are present. Counsel for the petitioner submitted that a Provisional Liquidator has been appointed by the Hon'ble High Court of Madras in CP No.372/2013 and on appeal, a Division Bench of the Hon'ble High Court modified the order and appointed a former Judge of the Madras High Court as the Administrator of the Respondent alongwith the Provisional Liquidator. Counsel for petitioner is directed to furnish a copy of the said order for passing appropriate order. Put up on 09.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)